

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(22) C.P.(I.B)-2297/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES: Sikkim Ferro Alloys Ltd.
V/s
Krosslink Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 9 of INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of Petitioner is present. When the matter was called second time, Respondent Debtor ~~not~~ present. ^{ms}
2. In the absence of the Respondent Debtor the Petitioner is directed to serve a notice intimating date of hearing and place on record Affidavit of Service. The matter is adjourned to **24.10.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

05.09.2018.

HHS